

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.28/(MAH)/2011
CA No.

CORAM:

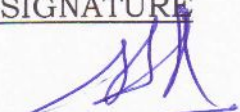
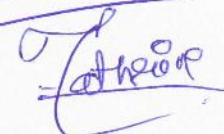
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES: Mr. Sakharam Krishna Lele

V/s.
M/s. Bombay Alums Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Shrikant S. Lele	Petitioner	
②	Catherine Fernandez	Adv for Respondent	

Order

C.P. No. 28/111/CLB/MAH/2011

1. The Petitioner in person is present, seeking time to engage advocate to represent his case. Ld. Counsel for the Respondent is present
2. By consent of both the sides next date of hearing is fixed on 16.11.2016, duly noted down.

Dated: 19.09.2016

sd/-

Shri M.K. Shrawat

Member (Judicial)